

Seventeenth Loksabha

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Title: Introduction of the Death Penalty (Abolition) Bill, 2019.

SHRIMATI KANIMOZHI (THOOTHUKKUDI): Sir, I beg to move for leave to introduce a Bill to abolish death penalty in the country.

HON. CHAIRPERSON : The question is:

“That leave be granted to introduce a Bill to abolish death penalty in the country.”

The motion was adopted.

SHRIMATI KANIMOZHI : Sir, I introduce the Bill.